

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, CHENNAI
APPELLATE JURISDICTION**

**Company Appeal (AT) (CH) No. 06 of 2021
(Under Section 421 of the Companies Act)**

**(Arising out of Order dated 05.01.2021 in IA No.989 of 2020 in CP No.203/241/HDB/2021
passed by in the Hon'ble National Company Law Tribunal, Hyderabad Bench**

In the matter of:

**Neeta Shrinivas Zanvar
Flat No.401, 5th Floor, Janapriya Pramila Enclave,
Uma Nagar, Begumpet,
Hyderabad 50016**

.... Appellants

**Mr.Mukund Ghanshyamdasji Maheswari
Flat No.401,5th Floor, Janapriya Pramila Enclave,
Uma Nagar, Begumpet, Hyderabad 500016**

V.

**Nagarjuna Agro Chemicals Private Limited
Flat No.302, 3rd floor, Ujjwal Bhavishya Complex,
Street No.4, Umanagar, Begumpet,
Hyderabad 500016, Telengana
Lalitha Bloom Field, Khajaguda, Serilingampally
Hyderabad 500008**

**2. Mr.Shrikant Gopilal Rathi
9, Bahubali Nagar, Gopuri Nalwadi,
Nagpur Road, Wardha 442001.**

**3. Mrs.Preeti
9, Bahubali Nagar, Gopuri Nalwadi,
Nagpur Road, Wardha 442001.**

**4. Mr.Aviraj
9, Bahubali Nagar, Gopuri Nalwadi,
Nagpur Road, Wardha 442001.**

... Respondents

Present:

For Appellant: Mr. C.Aryama Sundaram, Senior Advocate for
Mr.Manoj Menon Advocate

For Respondent No.2 : Mr.Soumendra Nath Mookherjee, Senior Advocate
For Respondents No.3
and 4 : Mr.Ratnanko Banerji, Senior Advocate

For Respondents No.2 to 4 : Mr. K.Gowtham Kumar, Advocate
Mr.Nakul Mohta, Advocate
Mr.Kanishk Kejriwal, Advocate
Mr.Amit Rajkotia, PCS

ORDER

Heard, both sides. Judgement is 'Reserved'.

2. However, permission is accorded to the Respondents No.2 to 4 for them to file 'Compilation of Citations' before the 'Office of the Registry' during the course of the day (through e-filing as well as through 'Hard Copy'), ofcourse, after serving the copy of the same to the Learned Counsel for the 'Appellant' as well as the Respondents' side. Also that, the Learned Counsel for Respondents No.3 and 4 are also permitted by this 'Tribunal' to furnish the 'Citation Compilation' before the 'Office of the Registry' through e-filing as well as in the form of 'Hard Copy', ofcourse, after serving of due copy thereof to the other side.

***[Justice Venugopal M]
Member (Judicial)***

***[V.P.Singh]
Member (Technical)***

7.4.2021

HR